

**Embezzlement in Post Office Dhameta,
District Kangra**

4825. SHRI MANVENDRA SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that sub-postmaster of Post Office Dhameta, District, Kangra (H.P.) in the year 1985 embezzled funds earmarked for pensioners of Defence Personnel and widow pensioners;

(b) if so, the details thereof, amount embezzled and action taken by Government in the matter; and

(c) whether Government have received any complaints from the public in 1985 in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes Sir, but no amount was due to any of the Military pensioners and widow pensioners.

(b) The Sub-Postmaster embezzled funds to the tune of Rs. 5530/- in the year 1985 by showing fictitious arrears of pension. The entire amount has been recovered. The delinquent official has been transferred to another Post Office and action against him is under contemplation.

(c) Yes, Sir.

**Reduction in production of essential
drugs**

4826. SHRI K.P. SINGH DEO : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the number of drug companies have reduced the production of essential drugs and are producing non-essential drugs ;

(b) the names of the drugs falling under categories I and II whose production has come down considerably ; and

(c) the reasons for short fall in the production of these bulk drugs and formulations based on those drugs ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R.K. JAI-CHANDRA SINGH) : (a) Production of a particular drug by a company depends on its demand and corporate plans of the company.

(b) and (c). Among the monitored category I and II bulk drugs, the production of Dapsone, Di-iodohydroxyquinoline, Iodochlorohydroxyquinoline, PAS and its salts, Penicillin, Amodiaquin, Analgin, Phenobarbitone and Sulphadimidine was lower in 1984-85 in comparison with 1979-80. This was due to drug obsolescence as well as the lower mark-up for category I/II formulations under the Drug Price Control Order, 1979.

Overseas Construction Project

4827. DR. G. VIJAYA RAMA RAO : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether his Ministry has examined the norms followed by TCIL (Telecom Consultants India Limited), vis-a-vis the procedures laid down by O.C.C. (Overseas Construction Council), Ministry of Commerce regarding the overseas construction projects ; and

(b) whether there is any difference in the approach followed by TCIL and the implications thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) The Ministry has not issued any guidelines for offering civil construction works contracts in telecommunication sector abroad. TCIL is following the general principles adopted by Government of India as also the guidelines from Bureau of Public Enterprises.